

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:1877  
ANSWERED ON:05.08.2010  
VOLUNTARY DEPOSIT SCHEME  
Saroj Smt. Sushila

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether any Voluntary Deposit Scheme was introduced by Indraprastha Gas Limited under which minimum voluntary deposit of Rs. 2500/- can be placed on which interest is offered by IGL;
- (b) if so, when the Voluntary Deposit Scheme was introduced;
- (c) whether there were customers who were depositing in advance prior to this scheme but have never been given any interest and were not automatically brought under this scheme;
- (d) if so, the reasons therefor; and
- (e) the steps taken by IGL to provide relief to such customers?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): Yes, Madam. Indraprastha Gas Limited (IGL) has a Voluntary Deposit Scheme (VDS) for its Piped Natural Gas (PNG) customers, wherein a consumer can place a minimum deposit of Rs.2500 with IGL for payment of PNG consumption bills. The bills raised on consumers are deducted from this VDS amount and interest is credited into the PNG account of consumer on this reduced balance. The Scheme was introduced in the year 2003.

(c) to (e): At the time of introduction of this Scheme, only the consumers opting for the Scheme were transferred to the same. Accordingly, such consumers are given interest on the VDS amount.